

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
COMPANY APPLICATION (AT) (INS) No. 481 OF 2019

In the matter of:

Super Fight Promotions Pvt. Ltd.

Appellant

Vs

Transcend Advantage Sports Pvt. Ltd.

Respondent

Present:

Mr. Amit Kr. Singh and Mr. M.K.Pandey, Advocates for Appellant.

Mr. Siddharth Acharya, Advocate for Respondent.

ORDER

28.01.2020- Learned counsel for the Appellant seeks permission to withdraw this Appeal with a liberty to seek relief whichever available in the course of law.

Learned counsel for the Respondent has no objection.

Appellant is permitted to withdraw this Appeal. Accordingly, the Appeal is dismissed as withdrawn. However, no order as to costs.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Rk/kam